2. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.260/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels Ltd
NAME OF THE PETITIONER(S)	YogeshKumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Essever Drimen	Advent	cermason ropostron.	en
*			~

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kowar	Advo Gla	gellidim egmqulan 9849667609.	gry
Gr-Esternar	Patrocole	9953858 (0 B	

ORDER

Heard Mr.G.Eswar Kumar, Learned Counsel for the Petitioner and Mr. G. Dinesh Kumar, Learned Counsel for the Respondent. Since talks are going on for settlement of the case, both the parties sought time for amicable settlement. Post the case on 19.02.2018, No further time will be granted

MEMBER (Judl)